

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4

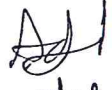
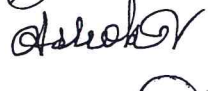


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	ADITYA S	COUNSEL FOR PETITIONER	
2	ASHOK VISWANATH	Counsel for Respts 9, 10 & 11	
3	DEVESHWAR J	Counsel for Respondents	
	For M/s. Shivakumar & Suresh	(R-1, R-2, R-6, R-12-R-16)	
4	P. Thiagarajan	Counsel for R-4	

ORDER

Counsels representing both the parties are present. Counsels for R4 and R9 to R11 have filed an application for restoring the set aside order passed on 14.12.2018. The same is allowed. Both the parties have filed the written submissions. The matter is adjourned at their request for making submissions. Put up on 23.01.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)